

Seventeenth Loksabha

an>

Title : Motion for election of two Members to the Tobacco Board

-

The Minister of State in the Ministry of Commerce and Industry (Shrimati Anupriya Patel): Sir, I beg to move the following:

-

“That in pursuance of clause (b) of sub-section (4) of Section 4 of the Tobacco Board Act, 1975, read with Rule 4 of the Tobacco Board Rules, 1976, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Tobacco Board, subject to the other provisions of the said Act and rules made thereunder.”

माननीय अध्यक्ष : प्रश्न यह है:

“कि तंबाकू बोर्ड नियम, 1976 के नियम 4 के साथ पठित तंबाकू बोर्ड अधिनियम, 1975 की धारा 4 की उप-धारा (4) के खंड (ख) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से जैसा कि अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों तथा उसके अधीन बनाये गए नियमों के अध्याधीन तंबाकू बोर्ड के सदस्यों के रूप में कार्य करने के लिए अपने में से दो सदस्य निर्वाचित करें।”

प्रस्ताव स्वीकृत हुआ।